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## NATIONAL COMBANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.43/ BB/2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.  Deem Roll-Tech Ltd. Vs Bhuwalka Steel Industries Ltd.
	-	For filing rejoinder		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. LAKSHMI MENON

Respondent

ORDER

Counsel for Operational Creditor is absent. Counsel for Corporate Debtor is present. Matter is there listed for hearing on the main petition. List it on 08.03.2018.

Member (T)

Member (J)